

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2010
CA No.

CORAM:

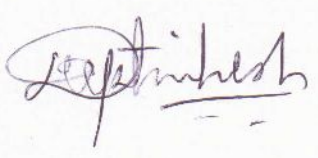

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava
V/s.
M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Deepthi Mishra	Advocate for Resp. no. 1, 2, 3, 4, 8 & 9.	
2.	Adv. Prasad Tripathy	Advocate & Res No 5	

Order

CP. No. 33/111/CLB/MB/MAH/2010

At request of the Petitioner Counsel, list this matter for final hearing
on 14.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)